

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.07.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 19 of 2020  <b>Part Heard</b>	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R2 & R3 Ashim Vachher-R4 Swapnil Gupta-R5

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 451 of 2021	Vipul Dilip Shah & Ors. Vs. Parinee Developers Pvt. Ltd. Through RP Mr. Subhash Chandra Modi & Anr.	Anuj P. Agarwala	
3.	Comp. App. (AT) (Ins) No. 478 of 2021	Nabinagar Power Generating Company Ltd., Nabinagar Super Thermal Power Project Vs. Ram Ratan Modi, Liquidator of D C Industrial Plant Services Pvt. Ltd.	R. Sudhinder	

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors.  <b>With</b>	Nitesh Jain	Sandeep Bajaj Karan Kohli-R1
5.	Comp. App. (AT) (Ins) No. 926 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd. & Ors.	Atul Sharma	Niharika Sharma Karan Kohli-R1
6.	Comp. App. (AT) (Ins) No. 108 of 2021	Narendra Kumar Rathi Vs. Union Roadways Ltd. & Anr.	Shivam Goel	Akash Srivastava (R2) Nikshubha Sethi Aishwarya Prasad
7.	Comp. App. (AT) (Ins) No. 253 of 2021	Central Goods & Services Department Vs. Abhijit Guhathakurta & Anr.	Pratap Singh Ahluwallia	Vaijayant Paliwal Moulshree Shukla Misha

<b>8.</b>	Comp. App. (AT) (Ins) No. 442 of 2021	STCI Finance Ltd. Vs. Parinee Developers Pvt. Ltd. Through RP Subhash Chandra Modi	Surekha Raman	B. Gopalakrishnan Nilesh Ghadge-R1 Anuj P. Agarwala Subhash Chandira Modi-RP
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**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	K. V. Jagdishvara
<b>10.</b>	Comp. App. (AT) (Ins) No. 216 of 2021	Satya Prakash & Ors. Vs. Bhusan Power & Steel Ltd. Through Monitoring Agency & Anr.	Rakesh Kumar	Charu Bansal Prabha Simran Kaur- R1
<b>11.</b>	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust I Co. (BVI) Ltd. & Ors.  <b>With</b>	Aayushi Sharma	Mohit D. Ram-R1
<b>12.</b>	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

<b>13.</b>	Comp. App. (AT) No. 77 of 2019 & I.A. No. 2313, 2314 of 2020	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.  <b>With</b>	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
<b>14.</b>	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

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**By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar**